NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

12. IA 1351(MB)2024
IN
C.P. (IB)/806(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Amit Punjabi
Vs
Gambs India Pvt Ltd

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Nausher Kohli a/w Mr. Siddharth Sharkar and Ms. Mahima Shah, Ld. Counsel for the Applicant present through virtual mode. Mr. Manish Jha a/w Ms. Nimisha Rathod, Ld. Counsel for the Respondent/ Liquidator present through virtual mode. Mr. Dinesh Aggarwal, Liquidator present in person through virtual mode. Ms. Shivanee Srivastava, Ld. Counsel for the Intervenor present through virtual mode.

   IA-1351/2024

2. Ld. Counsel for the Intervenor submit that the matter is pending before the Hon'ble High Court to the adjudication.
3. At the request of Counsel, the matter is adjourned to **15.07.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/